

Tea Delegation to Afghanistan

*1641. **Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1261 on the 26th August, 1957 and state:

(a) by what time it is proposed to send a tea delegation to Afghanistan; and

(b) what will be its composition?

The Minister of Commerce (Shri Kanungo): (a) and (b). The delegation will consist of the Chairman, Tea Board and representatives of green tea producers and tea trade. Their programme has not yet been decided.

Shri Hem Raj: Will the sending of the delegation be expedited?

Shri Kanungo: Yes.

Shri Hem Raj: In view of the fact that most of the green tea is grown by the small tea growers in the Kangra district will their representatives also be included in the delegation?

Shri Kanungo: Yes.

Shri Hem Raj: May I know whether the elected representatives from those areas, either in Parliament or in the State legislature, will be included?

Shri Kanungo: Not necessarily. The representatives will be chosen from amongst the growers.

श्री भक्त वंश : क्या मैं जान सकता हूँ कि इस डेलीगेशन में केवल कांगड़ा के हरी चाय पैदा करने वाले लोग रखे जायेंगे या देहरादून और कुमायूँ डिवीजन के लोग भी रखे जायेंगे क्योंकि वहाँ भी हरी चाय पैदा होती है?

श्री कानुनगी : जहाँ ज्यादा पैदा होती है या जहाँ से ज्यादा ब्यापार होता है उसी जगह से द्वादमी चुने जायेंगे।

Shri A. C. Guha: May I know whether, from the cess fund collected for publicity and propaganda, any allotment has been made to Afghanistan and Middle East countries?

Shri Kanungo: For Middle East countries, plenty of funds have been allotted. I have not got the actual figure with me. As far as Afghanistan is concerned, I am not aware of it.

Hungary

*1642. **Shri Shree Narayan Das:** Will the Prime Minister be pleased to state whether it is a fact that the report of the U.N. Commission for Hungary is going to be discussed in a special session of the U.N. Assembly just before the Assembly meets under its normal Schedule?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Yes, Sir. It is likely to be discussed in the renewed 11th Session of the General Assembly meeting in New York on the 10th September, 1957.

Shri Shree Narayan Das: May I know whether any specific resolution on behalf of any member-nation has been circulated to member-states for consideration?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I am told that various informal approaches have been made by countries in informal drafts, but to our knowledge, no formal circulation has taken place.

Shri Shree Narayan Das: May I know whether any instructions have been sent to our representative there as to what the attitude of the Government of India will be on this issue?

Shri Jawaharlal Nehru: Yes.

Shri C. D. Pande: Have any instructions on the lines of the views expressed by our Prime Minister in Scandinavian countries been issued to our delegation?

Shri Jawaharlal Nehru: I do not know what the hon. Member means by referring to Scandinavia in this respect. We have given expression to our views in this matter in this House. I have given it very clearly and definitely, and instructions are on those lines.

Shri C. D. Fande: The views expressed in Scandinavia were more expressive and better.

Shri T. K. Chandhuri: Has there been any proposal from the U.N. or the President of the U.N. General Assembly to send Shri V. K. Krishna Menon to Hungary?

Shri Jawaharlal Nehru: No, Sir.

Shri H. N. Mukerjee: Since this report has been compiled on defiance of the sovereign rights of Hungary, a member of the U.N., will Government consider registering a special protest at least as a safeguard against action which is not unlikely and somewhat analogous, by powers enjoying a majority in the United Nations against India's sovereign interests in regard to Kashmir?

Shri Jawaharlal Nehru: In these matters, it is very dangerous for people who live in glass houses to throw stones.

Shri Panigrahi: May I know whether the Government of India has in view the submission of any new proposal before the U.N. when the question of Hungary comes up, in view of the fact that Prince Wan of Thailand is being proposed to be sent to Moscow and Budapest for getting compliance with the U.N. resolution on Hungary?

Shri Jawaharlal Nehru: No, we have no particular proposal in view.

Slum Clearance in Madras State

*1643. **Shri Balakrishnan:** Will the Minister of Works, Housing and Supply be pleased to state the amount which has been granted to Madras State as subsidy for slum clearance so far?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A sum of Rs. 8,61,495 has been approved for payment as subsidy, in instalments, at prescribed stages of the progress of work against projects sanctioned so far.

Shri Balakrishnan: What is the share of the State Government in the scheme?

Shri Anil K. Chanda: According to the scheme, the State's share of the subsidy has to be of the same amount as the subsidy made by the Central Government. In this case, the Central Government subsidy is Rs. 6,61,000.

Shri Balakrishnan: How many schemes have so far been taken up?

Shri Anil K. Chanda: There were 10 schemes sent up by the Madras Government. All the 10 have been sanctioned. So far as the people of these slums are concerned, they are not being dislocated; they are being given accommodation in the same area.

Shri Thimmalah: May I know whether Government propose to set up a slum clearance committee, and if so, whether the proposal has been finalised?

Mr. Speaker: This relates to Madras State.

Shri Anil K. Chanda: Slum clearance is essentially a responsibility of the States. So far as the Centre is concerned, we only give subsidy and loan to help them.

Shrimati Parvathi Krishnan: The Minister in his reply referred to projects being undertaken by the Madras Government. May I know where these projects are situated?

Shri Anil K. Chanda: As far as I know, all the 10 projects so far sanctioned are in Madras City itself.

Shri Balakrishnan: May I know whether it is the policy of the Central Government to intensify slum clearance work only in city area or will it also include rural areas?

Shri Anil K. Chanda: The Central Government are not really in the picture. It is for the State Governments to decide where they want to carry out slum clearance work first.

Shrimati Parvathi Krishnan: Have the Central Government received any representation from other areas in Madras State with regard to projects being taken up?